

**Annexure - 4**

Name of the Corporate Debtor: **Call Express Construction  
(India) Private Limited**

**Date of Commencement of CIRP: 5-7-2023 (Order Received on 6-7-23)**

**List of Claims as on 30-8-2024**

**List of unsecured financial creditors (other than Financial creditors belong to any class of creditors)**

**(Amount in ₹ )**

Sl.No	Name of Creditor	Details of the Claim		Date of claims admitted					Amount of Contingent Claims	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount if claim under verification	Remarks if any
		Date of receipt of claim	Amount Claimed	Amount Admitted	Nature of Claimed	Amount Covered by Guarantee	Whether related party or not?	% of voting share in CoC					
1	Arrolink Delears Pvt Ltd	20-07-2023	10,58,46,974	10,58,46,974	Financial debt	No	No	11.45	-	-	-	-	Admitted based on Regulation 14(2)
2	Ashok Sachdev	20-07-2023	19,97,90,000	-	Financial debt	No	Not Examined	Nil	-	-	19,97,90,000.00	-	Rejected pursuantNCLT Order dated 18-1-2021
3	Harpreet Motors Pvt Ltd	20-07-2023	1,00,00,000	-	Financial debt	No	Not Examined	Nil	-	-	1,00,00,000.00	-	Rejected pursuantNCLT Order dated 18-1-2021
4	Galaxy Automobiles Pvt Ltd	20-07-2023	4,41,00,000	-	Financial debt	No	Not Examined	Nil	-	-	4,41,00,000.00	-	Rejected pursuantNCLT Order dated 18-1-2021
5	Goms Electricals Private Limited	03-10-2023	53,84,500	53,84,500	Financial debt	No	No	0.58	-	-	-	-	
6	Call Express Engineering Private Limited	03-10-2023	3,09,46,209	3,09,46,209	Financial debt	No	Yes	Nil	-	-	-	-	Excluded from CoC